

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(3) C.P.(IB)-724(MB)/2019

CORAM:

**SHRI CHANDRA BHAN SINGH**  
**MEMBER (Technical)**

**SMT. SUCHITRA KANUPARTHI**  
**MEMBER (Judicial)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.01.2020**

NAME OF THE PARTIES:   Vijaya Bank  
                                  V/s  
                                  MS Matoshri Laxmi Sugar Co-Generation  
                                  Industries Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Counsel for both sides presents.
2. By consent the matter is adjourned to **24.02.2020**.

Sd/-  
**CHANDRA BHAN SINGH**  
**Member (Technical)**

Sd/-  
**SUCHITRA KANUPARTHI**  
**Member (Judicial)**

07.01.2020  
Jd